



## Annexure 3

Name of Corporate Debtor : Hindusthan National Glass &amp; Industries Ltd.

Date of Commencement of CIRP : 21 October 2021

Pursuant to claims received and updated as on 20th-June-2022

## List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Sl No.	Name of creditor	Details of Claim Received		Details of Claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	State Bank of India	03-Nov-21	58,31,65,246	12,72,63,35,442	Cash Credit	Note 1		No	38.16%	-	-	-		
			1,10,33,82,912		Term Loan 1	Note 1				-	-	-		
			3,46,77,72,811		Term Loan 2	Note 1				-	-	-		
			1,26,10,08,905		Term Loan 3	Note 1				-	-	-		
			1,98,60,88,474		Term Loan 4	Note 1				-	-	-		
			4,32,49,17,095		Term Loan 5	Note 1				-	-	-		
			12,72,63,35,442	12,72,63,35,442					-	-	-	-	Note 4	
2	Canara Bank	29-Oct-21	40,69,87,432	40,69,87,432	Working Capital Loan	Note 1		No	5.37%	-	-	-		
			1,38,25,37,794	1,38,25,37,794	Term Loan	Note 1				-	-	-		
			1,78,95,25,226	1,78,95,25,226							-	-		
3	Bank of Baroda	05-Nov-21	46,46,40,858	46,46,40,858	Cash Credit	Note 1		No	1.39%	-	-	-		
			46,46,40,858	46,46,40,858							-	-		
4	Export-Import bank of India	05-Nov-21	59,55,93,904	1,19,11,87,279	Term Loan 1	Note 1		No	3.57%	-	-	-		
			59,55,93,375		Term Loan 2	Note 1				-	-	-		
			1,19,11,87,279	1,19,11,87,279							-	-		
5	DBS Bank Ltd, Singapore	05-Nov-21	4,23,50,87,943	4,23,50,87,943	External commercial borrowing (ECB)	Note 1		No	12.70%	-	-	-		
			4,23,50,87,943	4,23,50,87,943							-	-		
6	DBS Bank Ltd India	05-Nov-21	21,57,19,428	21,57,19,428	Short Term Loan	Note 1		No	0.67%	-	-	-		
			78,31,030	78,31,030	CC/OD	Note 1				-	-	-		
			48,483	48,483	PD1	Note 1				-	-	-		
				22,35,98,941	22,35,98,941							-		



7	Edelweiss Asset Reconstruction Company Limited	17-Nov-21	2,76,81,04,647	2,76,81,04,647	For debt acquired from HDFC Bank Limited-EARC Trust SC-368	Note 1	No	23.29%	-	-	-	-
8			27,27,29,923	25,72,93,004	For debt acquired from L&T Finance Limited - EARC Trust SC-367	Note 1			-	1,54,36,919		
9			3,07,91,51,398	3,07,91,51,398	For debt acquired from Hongkong and Shanghai Banking Corporation(HSBC)-EARC Trust SC-245	Note 1			-	-		
10			1,66,11,18,757	1,66,11,18,757	For debt acquired from Axis Bank Limited-EARC Trust SC-404	Note 1			-	-		
			<b>7,78,11,04,724</b>	<b>7,76,56,67,805</b>								<b>1,54,36,919</b>
11	UV Assest Reconstruction Company Limited	10-Nov-21	59,41,02,626	59,41,02,626	Working Capital Loan	Note 1	No	1.78%	-	-	-	-
			<b>59,41,02,626</b>	<b>59,41,02,626</b>	For debt acquired from Standard Chartered Bank on 13th June 2022				-	-		
12	Life Insurance Corporation of India	22-Nov-21	2,60,06,51,694	2,60,06,51,694	Non Convertible Debentures (NCD)	Note 1	No	7.80%	-	-	-	-
			<b>2,60,06,51,694</b>	<b>2,60,06,51,694</b>					-	-		
13	Goldman Sachs International Bank	02-Dec-21	1,75,77,65,065	1,75,77,65,065	External Commercial Borrowing (ECB)	Note 1	No	5.27%	-	-	-	-
			<b>1,75,77,65,065</b>	<b>1,75,77,65,065</b>					-	-		
14	Rathi Brothers	16-Nov-21	1,79,177	-			No	-	-	-	1,79,177	-
15			59,366	-					-	59,366	-	
16			2,58,007	-					-	2,58,007	-	
17			10,84,912	-					-	10,84,912	-	
			<b>15,81,462</b>	<b>-</b>					-	-	<b>15,81,462</b>	<b>-</b>
<b>Total</b>			<b>33,36,55,81,260</b>	<b>33,34,85,62,879</b>				<b>100.00%</b>	<b>-</b>	<b>-</b>	<b>15,81,462</b>	<b>1,54,36,919</b>

Note 1 - All financial creditors (From 1 to 13) have submitted claims along with details of security interest. The security interest and amounts under verification covered by secured interest is currently under verification.

Note 2 - Incorrect Claim Form has been received from this creditor. Creditor has been informed that revised form has to be submitted in order to include their claim. Accordingly, such claims have not been admitted.

Note 3 - We have requested the lenders to provide us reference to the specific agreement clauses and/or their internal circulars for the penal interest charged along with the rates applied.

Note 4 - We have requested for clarifications from the lenders in relation to certain differences regarding the repayment amounts as recorded by the CD vis a vis the lenders. The said amount is currently under verification.